

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3rd Floor, Chanderlok Building, 36, Janpath,  
New Delhi-110001

16.8.2023

**F. No. L-1/249/2019-CERC**

**NOTICE**

The following petitions filed by the transmission licensees for determination of tariff are proposed to be listed for hearing before the Commission in the month of September-October, 2023. These petitions are available on the website of the concerned Petitioner and a copy of the same has also been served by the Petitioners on all the concerned beneficiaries/respondents. Further, a copy of the petitions, available on the Commission's e-filing portal, can be accessed by all the beneficiaries/respondents registered with the Commission's e-filing portal. The beneficiaries/respondents may file their reply in the concerned petitions and the Petitioners may file the rejoinder, if any, within ten days from the receipt of the reply. All the parties are requested to comply with the above directions within the specified timeline to facilitate expeditious disposal of the petitions.

<b>Srl. No.</b>	<b>Petition No.</b>	<b>Petitioner</b>	<b>Region</b>	<b>Subject</b>
1	4/TT/2023	PGCIL	ER	Petition for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Assets under POWERGRID works associated with immediate evacuation for North Karanpura (3x660 MW) generation project of NTPC" in Eastern Region.
2	8/TT/2023	PGCIL		Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Transmission System for Ultra Mega Solar Park in Anantpur District, Andhra Pradesh - Part B (Phase-II) under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999.
3	9/TT/2023	PGCIL	ER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCOs to 31-03-2024 for Transmission Assets under Eastern Region Strengthening

				Scheme XX (ERSS XX)" in Eastern Region
4	15/TT/2023	PGCIL	ER	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Assets Asset 1: Bypassing of 400 kV D/C Farakka - Kahalgaon (Ckt-3 & Ckt-4) and 400 kV S/C Farakka - Durgapur (Ckt-1 & Ckt-2) existing Transmission Line from NTPC, Farakka so as to form 400 kV D/C Kahalga... on - Durgapur along with upgraded bays at Durgapur SS and Kahalgaon SS (DOCO:02.01.2022), Asset 2: 01 no. 500 MVA, 400/220 kV Transformer (4th ICT) along with 01 no. 400 kV ICT bay (AIS) & 01 No. 220 kV ICT bay (GIS) along with 220 kV Cable from ICT to GIS bay at Muzaffarpur (POWERGRID) 400/220 kV sub-station (DOCO:08.04.2022) and Asset 3: LILO of both Circuits of Kishanganj (POWERGRID) - Darbhanga (DMTCL) 400 kV D/C (Quad) Line at Saharsa New (POWERGRID) sub-station along with associated 04 nos 400kV Line Bays at Saharsa New (POWERGRID) sub-station (DOCO:28.04.2022) under Eastern Region Strengthening Scheme-XXIII" in Eastern Region.
5	2/TT/2023	PGCIL	WR	Petition for (v)Truing up of Transmission tariff for 2014-19 tariff block and (vi)Determination of Transmission tariff for 2019-24 tariff block Asset A1 : Sub-station extension for 400/200 kV ICT at Bhadrawati HVDC Back-to-Back Station and Asset A2: 400/220 kV250 MVA transformer shifted from Moga Sub-station under Installation of Transformer and Procurement of Spare Converter Transformer at Bhadrawati HVDC Back to Back Station in WR.
6	6/TT/2023	PGCIL	SR	Petition determination of Transmission Tariff from Actual DOCO to 31-03-2024 for Asset-1: a) Shifting of 125 MVAR and 80 MVAR line reactors at Nellore (PG) from Nellore PS- Nellore (PG) 400kV D/c Line to Nellore (PG) -

				Sriperumbudur 400kV D/c Line (with suitable arrangement) and b) Bypassing Nellore PS- Nellore (PG) ... 400kV D/c (Quad) line and Nellore (PG)- Thiruvalem 400kV D/c Quad line at Nellore (PG) for making direct Nellore PS- Thiruvalem 400kV D/c (Quad) Line under Transmission System for controlling High Loading of Nellore (PG)- Nellore PS 400kV (Quad) D/C line in Southern Region.
7	7/TT/2023	PGCIL		Approval under Regulation: 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31.03.2024 for Asset A :- 2 Nos 400KV Line Bays at 400 kV Mapusa S/s (For termination of Xeldem Mapusa 400kV D/c (Quad) Line, (Line under TBCB)). Asset B :- 1x80MVAR, 420kV fixed line reactor along with 500 Ohms NGR and its auxiliaries at Narendra (New) (Kudgi GIS) S/s. [for Narendra (New) Xeldem 400kV Quad line formed after LILO of one circuit of Narendra (Existing) Narendra (New) 400kV D/c quad line at Xeldem] under POWERGRID works Associated with Additional 400KV feed to Goa
8	55/TT/2023	PGCIL	WR	Approval under Regulation: 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31.03.2024 for Asset-1: Navsari (PG) Bhestan 220 kV D/C line (with minimum capacity of 400MVA per circuit), Asset-2: Conversion of 80 MVAR fixed line reactor at Boisar end of Aurangabad- Boisar 400 kV D/c line to switchable line reactors along with NGR by... pass arrangement and under Western Region System Strengthening Scheme WRSS XXII.
9	25/TT/2023	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC

				(Terms and Conditions of Tariff) Regulations 2019 for (i)Revision of truing up of Transmission tariff for 2014-19 tariff block and (ii)Revision/ Determination of Transmission tariff for 2019-24 tariff block For Transmission asset under Removal of Constraints in 400kV Bays Extensions at 400kV Vemagiri S/S in Southern Region (DOCO 29.03.2018)
10	32/TT/2023	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-1: 02 Nos 220 KV Line Bays at Samba sub station covered under "Northern Region System Strengthening - XLII" in Northern Region.
11	33/TT/2023	PGCIL	WR	Approval under Regulation: 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31.03.2024 for Asset-1: 1x500 MVA, 400/220 kV ICT (3rd) along with the associated bays and 2 no 220 KV Bus sectionalizer bay (Hybrid/MTS) at Indore (POWERGRID) substation, Asset-2: 1 no. 220 kV Hybrid/MTS Line Bay at Indore S/S under Connectivity and LTA f... or 325 MW Wind Project of M/S SBESS Services Projects Pvt. Ltd. in Western Region.
12	34/TT/2023	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-1: (i). Installation of 12&#937;, 420 kV fault limiting bus series reactors at Thiruvallur S/s between Bus section-A and bus section-B & Bus Section-B and bus section-C along with 4 nos. 400 KV bays for 2 nos. series bus reactors + 1 no. tie bay (Note: Any

				<p>substation element viz. ICTs, bus reactors, switchable line reactors, etc. requires one main bay and a tie bay for their operation. In case of each series reactor, 2 main breakers and 2 tie breakers are required for their reliable operation. Therefore, 4 nos. of bays has been considered as main bays (2 main bays per bus series reactor) in the current scheme). (ii). Opening of the one of the bus (other than on which fault limiting bus series reactors are being installed) between the above-mentioned bus sections through suitable arrangement. (iii). Bypass of Kolar-Thiruvalem and Thiruvalem-Sriperumbudur 400 kV S/c line to form Kolar Sriperumbudur 400 kV S/c direct line under Transmission system for controlling high Short Circuit Current level at 400kV Thiruvalem S/s in Southern Region.</p>
13	35/TT/2023	PGCIL	ER	<p>Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for (i)Determination &amp; Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Assets (02 nos) under Fibre Optic communication system under Expansion of Wideband Communication Network scheme in Eastern Region</p>
14	36/TT/2023	PGCIL	ER	<p>Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset under POWERGRID works associated with Eastern Region Strengthening Scheme XVIII in Eastern Region.</p>
15	57/TT/2023	Bhakra Beas Management Board (BBMB)		<p>Determination of tariff of the Transmission assets operated and managed by Bhakra Beas Management Board (BBMB) and</p>

				the SLDC Charges for the control period 1.04.2019 to 31.03.2024
16	63/TT/2023	PGCIL	WR	Approval under Regulation: 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31.03.2024 for 2 nos. of 400kV line bays at Banaskantha(PG) for termination of LILO of second circuit of Zerda Ranchodpura 400 kV D/c line at Banaskantha (PG) PS under Western Region System Strengthening Scheme XIX
17	67/TT/2023	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from Proposed DOCO to 31-03-2024 for Asset-1: 1 no. of 230 KV line Bay at Tuticorin-II GIS PS under Implementation of 1 no. of 230 KV Bay at Tuticorin-II GIS PS in Southern Region.
18	73/TT/2023	PGCIL	NER	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset 1- 09 Nos. of Central Sector Communication Links (DOCO-30.06.2020), Asset 2- 01 Nos. of Central Sector Communication Links (DOCO-19.03.2021), Asset 3 -09 Nos. of State Sector Communication Links (DOCO-19.03.2021) Asset 4- 03 Nos. of State... Sector Communication Links (DOCO-19.04.2021), Asset 5 -02 Nos. of State Sector Communication Links (DOCO-20.04.2021) and Asset 6 - 05 Nos. of State Sector Communication Links (DOCO-11.05.2021) under Project-Establishment of Fiber Optic Communication system under wide band Communication expansion plan in North Eastern region.
19	84/TT/2023	PGCIL	SR/NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff)

				Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block For Assets of Southern & Northern region under project Phase-I- Unified Real Time Dynamic State Measurement.
20	85/TT/2023	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-1: 2 Nos. 400kV GIS Line bays at Chamera S/s under Northern Region System Strengthening-XLI (NRSS-XLI).
21	86/TT/2023	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-1: +/-200 MVAR STATCOM at 400/220 kV Nalagarh Sub-station under Provision of STATCOM at Nalagarh and Lucknow in Northern Region.
22	87/TT/2023	PGCIL		Application under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination and approval of Transmission Tariff for Transmission Assets under 220 kV Srinagar-Leh Transmission System (SLTS) from 31.10.2019 to 31.03.2024.
23	93/TT/2023	PGCIL	ER	Approval under Regulation 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Transmission Assets Asset 1: Shifting of 400 kV,125 MVAR Bus Reactor to Patna end in 400 kV Barh-II Line at Patna S/s as switchable line reactor along-with

				associated bay (DOCO:02.04.2020) and Asset 2: Installation of 1 No 315 MVA, 400/220 kV... ICT at Farakka along with associated bays (DOCO:25.04.2022) under Eastern Region Strengthening Scheme-XII" in Eastern Region.
24	115/TT/2023	PGCIL		Approval under Regulation: 86 of CERC (Conduct of Business) Regulations, 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2019 for determination of Transmission Tariff from DOCO to 31.03.2024 for Asset-1: 1x1500MVA, 765/400 kV ICT (3rd) along with associated bays at Vadodara substation under Transmission Network Expansion in Gujarat to increase its ATC from ISTS (Part A).
25	116/TT/2023	PGCIL	WR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset 1- OPGW link for 765kV Sasan-Satna Ckt-1 under Central Sector, Asset 2- OPGW link for 220kV Indore-Pit... hampura (MPPTCL) under State Sector & Asset 3- OPGW link for Satna Gwalior Ckt-1 under Central Sector under Establishment of Fibre Optic Communication System under Master Communication Plan in Western Region.
26	133/TT/2023	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from DOCO to 31-03-2024 for Asset-1: 02 nos 400 KV GIS Line Bays at 765/400 kV Varanasi sub station covered under "Construction of 2 nos. of 400 kV Hybrid/GIS Line bays at Varanasi (PG) Substation" in Northern Region.



27	134/TT/2023	U.P. POWER TRANSMISSION CORPORATION LIMITED (UPPTCL)		Approval under Regulation-86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations'1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations' 2014 for Truing up Transmission Tariff for 2014-19 Tariff Block and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations' 2019 for determination of Transmission Tariff for 2019-24 Tariff Block for in respect of Uttar Pradesh Power Transmission Corporation Limited (UPPTCL) owned Transmission Lines/System conveying electricity to other States.
28	159/TT/2023	PGCIL	NR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations, 2014 and CERC (Terms and Conditions of Tariff) Regulations 2019 for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Asset-1: LILO of Gladni Hiranagar 220 kV S/C line at 400/220 kV Samba (POWERGRID) Sub-station (the lin... es are to be terminated at existing 220 kV line bays at samba Substation); Asset-2: LILO of 400 kV Amritsar-Hamirpur Line at Jalandhar (One circuit of Parbati Pooling station-Amritsar Line) ; Asset-3: 2 nos. of 220 kV Line bays at Bhinmal Sub-station; Asset-4: LILO of Agra Bharatpur 220 kV S/C Line at Agra (POWERGRID) Sub-station along with line bays ; Asset-5: Associated bays of 1X315 MVA 400/220 kV ICT at Agra Substation (ICT to be shifted from Ballabgarh); Asset-6: Associated bays of 1X315 MVA 400/220 kV ICT at kaithal Substation (ICT to be shifted from Ballabgarh); and Asset-7: 2 numbers 220 kV bays at Kaithal Sub-station; Asset-8: 1X315 MVA 400/220 kV ICT at Agra Substation (Only ICT shifted from Ballabgarh SS covered under Rihand Transmission System); Asset-9: 1X315 MVA 400/220 kV ICT at kaithal Substation (Only ICT

				shifted from Ballabgarh SS covered under Rihand Transmission System) under Northern Region System Strengthening Scheme XXXIV in Northern Region.
29	177/TT/2023	PGCIL	SR	Approval under Regulation-86 of CERC (Conduct of Business) Regulations 1999 and CERC (Terms and Conditions of Tariff) Regulations 2019 for determination of Transmission Tariff from Actual/Anticipated DOCO to 31-03-2024 for Asset-1: 1 x 500 MVA, 400/220kV Transformer along with associated bays at Hiriyur Substation and Asset-2: 1 x 500 MVA, 400/220kV Transformer along with associated bays at Kochi Substation under Augmentation of Transformation ... capacity at existing Hiriyur and Kochi Substations in Southern Region.
30	193/TT/2023	PGCIL	SR	Petition for for determination of Transmission Tariff from Actual DOCO to 31-03-2024 for Asset under Regional Strengthening Scheme to mitigate the overloading of 400 kV NP Kunta - Kolar S/C line in Southern Region
31	194/TT/2023	PGCIL	SR	Petition for for determination of Transmission Tariff from DOCO to 31-03-2024 for ASSET-I: Yelahanka- Tumkur (73.412KM) OPGW communication link along with associated Communication Equipments and ASSET-II: NCTPS (TNEB) - Tondiarpet (TNEB) (17.893 KM) OPGW communication link along with associated Communication Equipment's under Fiber Optic Communication system for central sector Sub-stations & Generating Stations in Southern Region.
32	209/TT/2023	PGCIL		Petition for (i)Truing up of Transmission tariff for 2014-19 tariff block and (ii)Determination of Transmission tariff for 2019-24 tariff block for Assets under Transmission System for Phase-I Generation Projects in Jharkhand & West Bengal-Part-A2

NOTE: The distribution companies not registered with the e-filing portal of the Commission are requested to register in the e-filing portal for easy access of the petitions and pleadings and for the purpose of e-filing.

Sd/  
(Harpreet Singh Pruthi)  
Secretary, CERC